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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/229/2016
NAME OF THE PETITIONER(S) : The Oriental Insurance Company Limited
NAME OF THE RESPONDENT(S) : M/s MRF Limited & 2 others
UNDER SECTION : 58/59 of CA, 2013

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1 KAMAL AGRAWAL

CA- AR. Pethuram

K.A.

2. For T.K. Bhaskar
Shweta Vasudevan

Counsel for
the 1st Respondent

ORDER

Shweta

Shri Kamal Agrawal, PCS, representing petitioner present. Ms Shweta Vasudevan, counsel for R1 present and stated that she is filing written submission for R1 during the course of the day in the Registry. Submissions recorded. Counsel for R1 is directed to serve a copy of the same to the petitioner by e-mail. The matter is posted for final hearing. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)